

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 25.09.2019 (WEDNESDAY)

COURT OF CHAIRPERSON

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Saket Shukla	A. Muraleedharun
2.	Comp. App. (AT) (Ins) No. 170 of 2019 & I.A. No. 1854 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt Ltd & Anr.	Saket Shukla	Vasanth Rajasekaran

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 666 of 2019	Srei Multiple Asset Investment Trust. Vs. IDBI Bank Ltd & Ors.	Arijit Mazumdar	Misha – R1

For Orders

2.	I.A No. 3008 of 2019 in Comp. App (AT) (Ins) No. 562 of 2018	Gail (India) Ltd. Vs. State Bank of India & Ors.	Sumit Kumar Vats	Spandan Biswal-R1 Misha (R-3) Ajitesh Suri-RP
3.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI
4.	Comp. App (AT) (Ins) No. 758 of 2019	Tecpro Employees Welfare Association. Vs. Venkatesan Sankaranarayanan (IRP) & Ors.	Ashish Kumar Upadhyay	Sabhya Choudhary
5.	Comp. App. (AT) (Ins) No. 883 of 2019	SBF Pharma. Vs. Gujarat Liqui Pharmacaps Pvt Ltd.	Natasha Dhruvan Shah	
6.	Comp. App. (AT) (Ins) No. 945 of 2019 & I.A. No. 2953 of 2019	Umachi Foods and Commodities Pvt Ltd. Vs. Ganesh Rice and General Industries.	Rajender Prasad Mishra	

7.	Transfer C.A. (AT) (Compt.) No. 01 of 2017 Compt. (Execution) Case (AT) No. 01/2018 (Old Compensation Application No. 02 of 2015)	Sai Wardha Power Ltd Vs. Coal India Ltd &Anr.	Bina Gupta	Pallavi S. Shroff
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For Admission (Fresh Cases)

8.	Comp. App (AT) (Ins) No. 993 of 2019	Bijay Kumar Agarwal. Vs. State Bank of India & Anr.	Soumya Dutta	
9.	Comp. App (AT) (Ins) No. 994 of 2019	Mahesh Chowdappa. Vs. Draeger India Pvt Ltd & Ors.	Anuparna Bordoloi	
10.	Comp. App (AT) (Ins) No. 995 of 2019	S.S. Natural Resources Pvt Ltd. Vs. Ramsarup Industries Ltd & Ors.	Abhirup Dasgupta	
11.	Comp. App (AT) (Ins) No. 996-997 of 2019	Sana Realtors Pvt Ltd. Vs. Urvashi Nangia & Anr.	Piyush Sachdev	
12.	Comp. App. (AT) No. 257 of 2019	Ajit Singh Bhandari & Ors. Vs. Bhandari Builders Pvt Ltd & Ors.	K. Datta	Rahul Gupta
13.	Competition App. (AT) No. 34 of 2019	Jalgaon District Medicine Dealers Association (JDMDA) & Ors. Vs. Competition Commission of India & Anr.	Nakul Mohta	

For Admission (After Notice)

14.	Comp. App (AT) (Ins) No. 891 of 2019	Bank of India Vs. Multi ARC Coating & Sports Ltd.	Vicky Dang	
15.	Comp. App (AT) No. 48 of 2019	UFO Moviez India Ltd & Anr. Vs. Union of India, Ministry of Corporate Affairs, through the Regional Director, Western Region.	Vijayendra Pratap Singh	S.Ramakantha
16.	Comp. App. (AT) No. 236 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors. With	Priyanka Goswami	V P Singh-R4 P.S Bindra-R5
17.	Comp. App. (AT) No. 237 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors.	Siddharth Naidu	V P Singh-R4 P.S Bindra-R5
18.	Comp. App. (AT) No. 255 of 2019	Mackintosh Burn Ltd & Ors. Vs. Sarkar & Chowdhury Enterprises Pvt Ltd & Ors.	Suhaan Mukerji	

19.	Comp. App. (AT) (Ins) No. 672 of 2019	Sesh Nath Singh & Anr. Vs. Baidyabati Sheoraphuli Co-operative Bank Ltd. & Anr.	Shreenita Ghose	Anjali Gupta-R1 Pranay Agarwal- IRP
20.	Comp. App (AT) (Ins) No. 699 of 2019	Rahul Aneja. Vs. Sushant Aneja & Anr.	Sumit Shukla	
21.	Comp. App. (AT) (Ins) No. 387 of 2019	Oriental Bank of Commerce Vs. Ruchi Global Ltd	H.P Bhardwaj	Shruti Iyer
22.	Comp. App. (AT) (Ins) No. 660 of 2019	Electro Magnetic Industries. Vs. Energo Engineering Projects Ltd.	Sneha R.Iyer	Abhishek Anand
23.	Comp. App (AT) (Ins) No. 845 of 2019	Suman Kumar Sharma. Vs. Central Railside Warehouse Company Ltd.	Varun Singh	
24.	Comp. App. (AT) (Ins) No. 853 of 2019	Gursharan Singh. Vs. The State Trading Corporation of India Ltd & Anr	Naveen Kumar Chaudhary	
25.	Comp. App. (AT) (Ins) No. 875 of 2019	Ashish Mohan Gupta. Vs. The Liquidator of M/S Hind Motors India Ltd (In Liquidation)	Anannya Ghosh	
26.	Comp. App (AT) (Ins) No. 897 of 2019	Sarvadnya Industries Pvt Ltd. Vs. Khandoba Prasanna Sakhar Karkhana Ltd. With	Atanu Mukherjee	Anandh K
27.	Comp. App. (AT) (Ins) No. 943 of 2019	Swwapnil Bhingardevay. Vs. Khandoba Prasanna Sakhar Karkhana Ltd & Ors.	Murani Kumar	Anandh K

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 230 of 2019	KSB Shanghai Pump Company Ltd Vs. Lanco Infratech Ltd & Ors. With	Amar Gupta	Vaijayant Paliwal Mishra-R1
2.	Comp. App. (AT) (Ins) No. 234 of 2019	TLT – Turbo (Sichuan) Co. Ltd. Vs. Lanco Infratech Ltd. & Ors. With	Kaustav Saha	Vaijayant Paliwal Mishra-R1
3.	Comp. App. (AT) (Ins) No. 235 of 2019	Beijing Power Equipment Group Co. Ltd. Vs. Lanco Infratech Ltd. & Ors.	Kaustav Saha	Vaijayant Paliwal Mishra-R1

For Orders

4.	Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills- 77. Vs. Umang Realtech Pvt Ltd. Through IRP & Ors.	Manoj Kumar	
5.	Comp. App. (AT) (Ins) No. 928 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. Amresh Shukla IRP City Mall Vikash Pvt. Ltd.	Abhishek Anand	

For Admission (After Notice)

6.	Comp. App (AT) No. 190 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Mahesh Agarwal	Raunak Dhillon-R1 Aayushi Sharma- R4&5 V.P. Singh-R6&7 Misha-Rohatgi 17,18,19&21
7.	Comp. App. (AT) No. 193 of 2019	Kalpesh J. Mehta. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Aayushi Sharma	Raunak Dhillon Niti Jain-R4&6
8.	Comp. App. (AT) No. 194 of 2019	Udayan Sen. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Aayushi Sharma	Raunak Dhillon
9.	Comp. App. (AT) No.195 of 2019	Shrenik Baid & Ors. Vs. Union of India,	Misha Rohatgi Mohta	Raunak Dhillon

		Ministry of Corporate Affairs & Ors With		
10.	Comp. App. (AT) No. 196 of 2019	N Sampath Ganesh. Vs. Union of India, Ministry of Corporate Affairs & Ors. With	Vinati Kastia	Raunak Dhillon
11.	Comp. App. (AT) No. 197 of 2019	BSR & Associates LLP. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Vinati Kastia	Raunak Dhillon
12.	Comp. App. (AT) No. 205 of 2019	Milind Patel. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Surekha Raman	Siddhant Sharma
13.	Comp. App. (AT) No. 206 of 2019	Neera Saggi. Vs. Union of India & Ors. With	Avinash Tripathi	Karan Khanna
14.	Comp. App. (AT) No. 207 of 2019	Rajesh Kotian. Vs. Union of India & Ors. With	Radhika Gautam	Karan Khanna
15.	Comp. App. (AT) No. 211 of 2019	Manu Kochhar. Vs. Union of India Ministry of Corporate Affairs & Anr. With	Harsh Kesharia	Karan Khanna
16.	Comp. App. (AT) No. 212 of 2019	Deepak Jagdish Pareek Vs. Union of India, Ministry of Corporate Affairs With	J.Shekhar	Karan Khanna
17.	Comp. App (AT) No. 214 of 2019	Surinder Singh Kohli. Vs. Union of India, Ministry of Corporate Affairs & Ors. With	Shiv Kumar Suri	
18.	Comp. App (AT) No. 215 of 2019	Uday Ved. Vs. Union of India & Ors. With	Sanjay Asher	Karan Khanna
19.	Comp. App (AT) No. 221 of 2019	Subhalakshmi Panse. Vs. Union of India & Ors. With	Shiv Kumar Suri	Karan Khanna

20.	Comp. App. (AT) No. 225 of 2019	Shahzaad Dalal Vs. Union of India through Ministry of Corporate Affairs & Ors. With	Vivek Jain	Karan Khanna-R1
21.	Comp. App. (AT) No. 230 of 2019	C.Sivasankaran. Vs. Union of India Ministry of Corporate Affairs, through Regional Director & Ors.	Ajith S.Ranganathan	George Varghese
22.	Comp. App. (AT) No. 249-250 of 2019	Asha Kiran. Vs. Union of India. With	Sreenita Ghoshdastidar	
23.	Comp. App. (AT) No. 251-252 of 2019	AAkanksha Bawa. Vs. Union of India.	Sreenita Ghoshdastidar	
24.	Contempt Case (AT) No. 07 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Anr. With	Nitin Saravanan	Anirudh Wadhwa- RP Abhishek Sharma- R4 Alok Dhir
25.	Contempt Case (AT) No. 08 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Ors.	Nitin Saravanan	Nithin Saravanan Anirudh Wadhwa- RP Yogesh Kumar Jagia

For Hearing

26.	Competition App. (AT) No. 17 of 2018 Part Heard	Matrimony.com Ltd. Vs. CCI & Ors. With	Naval Chopra	Neha Mishra (R- CCI)
27.	Competition App. (AT) No. 18 of 2018 Part Heard	Google LLC. & Ors. Vs. CCI & Ors.	Ravisekhar Nair	Neha Mishra (R- CCI) Rajsekhar Rao (R- 2)
28.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	Anuj Jain	Moti Lal Yadav
29.	TA (AT) (Competition) No. 05 of 2017 (Old Appeal No. 17 of 2017)	Prem Prakash Vs. Madhya Pradesh PWD & Ors.	Prem Prakash	Sanjiv Kumar Mohanty (R-2) Vikram Sobti (R- CCI)

Note: - The Court will rise at 03: 00 PM.

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By Order

-Sd/-

Registrar (In charge)